

(30)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 31/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/CAA/88, 89, 90/2017
NAME OF THE TRANSFEROR : KG FINANCIAL SOFTWARE PVT LTD
KG SOFTWARE PVT LTD
NAME OF THE TRANSFERRE : KG INFORMATION SYSTEMS PVT LTD
UNDER SECTION : 230 OF COMPANIES ACT 2016

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. N.P. Vijay Kumar
R. Pradeep

Counsel for Petitioner R. Pradeep

ORDER

Heard. Order is reserved.

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(K.ANANTHA PADMANABHA SWAMY)
MEMBER (JUDICIAL)